

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2784  
ANSWERED ON:14.03.2013  
HOUSEHOLDS UNDER RGGVY  
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**Will the Minister of POWER be pleased to state:**

- (a) the number of households provided with electricity connections under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) during the last three years, State-wise especially in Jharkhand;
- (b) the number of households which do not have any electricity connection and are still deprived of the benefits of this scheme, State-wise; and
- (c) the corrective measures being taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) The Government of India launched Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), a flagship scheme, with an objective to provide access to electricity to rural households by creating rural electricity infrastructure and also to provide free electricity connection to Below Poverty Line (BPL) households. The number of free electricity connections released to Below Poverty Line (BPL) households under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), during the last three years, State-wise (including Jharkhand) is at Annex-I.

(b) & (c) Under RGGVY, the coverage of release of free electricity connection under the sanctioned projects is 274.98 lakh BPL households. As on 31.01.2013, electricity connections to 205.15 lakh BPL households have been released. The details of coverage and release of connections to BPL households under RGGVY, State-wise is at Annex-II. Following measures have been taken to expedite completion of projects to provide free connection to remaining BPLs:

# An inter-Ministerial Monitoring Committee chaired by Secretary (Power), Government of India periodically reviews the progress of implementation under RGGVY.

# Ministry of Power and Rural Electrification Corporation (REC), the nodal agency for RGGVY, conduct frequent review meetings with all the stakeholders, the concerned State Governments, State Power Utilities and Implementing Agencies.

# District Electricity Committees have been set up in all the States to monitor the progress of rural electrification works.

# States have also been requested to hold monthly meeting under the Chairmanship of Chief Secretary to resolve the bottlenecks in implementation of RGGVY.